

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 189 OF 2015 &  
IA NO. 323 OF 2015**

**Dated: 5<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission .... Respondent (s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Ms. Anushka Arora  
Mr. Arvind Benerjee (Rep.)

Counsel for the Respondent(s) : Mr. Raunak Jain for R.2  
Mr. Ravi Sharma for R.1

**ORDER**

We have heard learned counsel for the Appellant.

List the matter for further hearing on **28.10.2015.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk